

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 08 of 2011.

Dated: 22nd September, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Brihanmumbai Electric Supply & Transport

Appellant (s)

Versus

M.E.R.C.

Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr.Sanad Ramakrishnan
Mr. Rajeev Mishra (Rep.)

Counsel for the Respondent (s): Mr. Buddy A Ranganadhan

ORDER

Heard learned Counsel for the State Commission.

Post the matter for rejoinder submissions by the appellant on

20.10. 2011

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK